

**Water transfer from Godavari to Krishna river**

\*160. DR. K.V. P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Central Water Commission (CWC) has installed water gauges *i.e.* the hydrological observation station to measure the actual water transfer from Godavari to Krishna river through Pattiseema Lift Irrigation Project of Andhra Pradesh;
- (b) if so, the details thereof; and
- (c) the details of water transferred from Godavari to Krishna through this project during the last two seasons?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI): (a) and (b) The water is being transferred from Godavari basin to Krishna basin through a canal system of Polavaram Project. Central Water Commission have not installed any gauging station in the canal system.

(c) As per the information furnished by Government of Andhra Pradesh, water transferred from Godavari basin to Krishna basin through Pattiseema Project during the years 2014-15 and 2015-16 was nil and 4.21 Thousand Million Cubic Feet (TMC) respectively.

**Financial assistance to Andhra Pradesh**

\*161. SHRI T. G. VENKATESH: Will the Minister of PLANNING be pleased to state:

- (a) whether Government has received any representation from the Andhra Pradesh Government requesting for financial assistance as promised in the Andhra Pradesh Reorganisation Act, 2014 and if so, the details thereof;
- (b) the quantum of financial assistance released, so far, and whether there is any balance to be released and if so, the details thereof and the reasons for the delay; and
- (c) the steps being taken by Government to compensate the revenue deficit of the State?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) From time to time, requests for providing financial assistance and tax incentives in terms of provisions of Andhra Pradesh Reorganisation Act, 2014 have